

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 6 of 2012 &
IA Nos. 5 & 6 of 2012

Dated: 17th January, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

M/s. Chemfab Alkallis LimitedAppellant (s)
Versus
Electricity Deptt. Of Puducherry & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Rohit Rao N.

Counsel for the Respondent (s): Mr. Senthil Kumar &
Mr. V.G. Pragasam for R.1
Mr. Dinesh Kapoor for R.2

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 13.02.2012 after serving copy on the other side.

Post the matter on **17.02.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/vs